

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 17th Oct 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/10/2024 is circulated for information.

Vaishali
(Vaishali Kharbanda)
Technical Officer

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Computer Section

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,						
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66						
Disposal and Institution for the month of September, 2024						
	Opening Balance	Fresh Institution	Restored	Remanded	Disposal	Pendency

DELHI #	7132	123	1	0	654	6602
MUMBAI	19380	421	0	0	259	19542
KOLKATA	8345	96	4	0	233	8212
CHENNAI	8847	75	10	0	98	8834
BANGALORE	9449	42	23	0	331	9183
AHMEDABAD	6416	64	1	0	346	6135
ALLAHABAD	3138	80	3	0	48	3173
CHANDIGARH	5988	75	154 *	0	110 #	6107
HYDERABAD	4734	123	0	0	2	4855
TOTAL	73429	1099	196	0	2081	72643

* 154 Appeals were backlog entries included after physical verification.

Out of 110, 42 appeals were found disposed after physical verification.

MONTHLY STATEMENT FOR THE MONTH OF SEPTEMBER 2024 AS ON 01/10/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	2961	914	3166	91	7132	0	31	6	86	0	123	0	0	0	1	0	1	0	0	0	2	0	2	0
MUMBAI	8725	3384	7271	0	19380	27	233	7	181	0	421	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2126	2473	3746	0	8345	4	37	16	43	0	96	0	0	2	2	0	4	0	0	0	0	0	0	0
CHENNAI	3924	1482	3441	0	8847	3	43	0	32	0	75	0	2	0	8	0	10	0	0	0	0	0	0	0
BANGALORE	1717	1728	6004	0	9449	4	6	6	30	0	42	1	0	1	22	0	23	0	0	0	0	0	0	0
AHMEDABAD	1508	2779	2129	0	6416	6	36	6	22	0	64	0	0	0	1	0	1	0	0	0	0	0	0	0
ALLAHABAD	1013	492	1633	0	3138	49	16	2	62	0	80	0	0	2	1	0	3	0	0	0	0	0	0	0
CHANDIGARH	1006	2092	2890	0	5988	37	17	7	51	0	75	0	55	21	78	0	154	0	0	0	0	0	0	0
HYDERABAD	994	1064	2676	0	4734	0	84	6	33	0	123	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	23974	16408	32956	91	73429	130	503	56	540	0	1099	1	57	26	113	0	196	0	0	0	2	0	2	0

Note : As per Hon'ble Bench order, 02 Excise appeal for the year 2023 has been converted into Serive Tax appeal

- 1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.10.2024
- 2 Figures may be considered as tentative and subjected to further verification.
- 3 Members on leave during the month of September, 2024 for 28.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :			
	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Dr. Suvendu Kumar Pati, Member(Judicial)
	2 Sh. S. K. Mohanty, Member (Judicial)	Nil	13 Sh. Ashok Jindal, Member (Judicial)
	3 Sh. Ramesh Nair, Member (Judicial)	Nil	14 Dr.. D.M. Misra, Member (Judicial)
	4 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	15 Sh. S.S.Garg, Member (Judicial)
	5 Sh. P. K. Choudhary, Member (Judicial)	6	16 Sh. Somesh Arora, Member (Judicial)
	6 Sh. Raju, Member(Technical)	Nil	17 Sh. R.Muralidhar, Member (Judicial)
	7 Sh. C.J. Mathews, Member(Technical)	Nil	18 Sh. P.A.Augustian, Member (Judicial)
	8 Sh. P. Dinesha, Member(Judicial)	3	19 Ms. Binu Tamta, Member(Judicial)
	9 Sh. Ajay Sharma, Member(Judicial)	Nil	20 Mr. P Anjani Kumar, Member (Technical)
	10 Ms. Rachna Gupta, Member(Judicial)	Nil	21 Sh. A.G.Shakarwal, Member(Technical)
	11 Mr.Sanjiv Srivastava, Member (Technical)	2	22 Sh.C.L. Mahar, Member (Technical)

TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	2	0	0	2	0	503	24	127	0	654	0	2489	894	3128	91	6602	0
0	0	0	0	0	0	92	89	78	0	259	0	8866	3302	7374	0	19542	27
0	0	0	0	0	0	109	54	70	0	233	0	2054	2437	3721	0	8212	4
0	0	0	0	0	0	49	25	24	0	98	0	3920	1457	3457	0	8834	3
0	0	0	0	0	0	97	145	89	0	331	0	1626	1590	5967	0	9183	5
0	0	0	0	0	0	67	136	143	0	346	0	1477	2649	2009	0	6135	6
0	0	0	0	0	0	8	19	21	0	48	0	1021	477	1675	0	3173	49
0	0	0	0	0	0	27	29	54	0	110	5	1051	2091	2965	0	6107	32
0	0	0	0	0	0	0	1	1	0	2	0	1078	1069	2708	0	4855	0
0	2	0	0	2	0	952	522	607	0	2081	5	23582	15966	33004	91	72643	126

23 Mr. M. Ajit Kumar , Member (Technical)

Nil

24 Mr. M.M.Parthiban , Member (Technical)

Nil

25 Ms. Hemambika R. Priya, Member (Technical)

Nil

26 Mr. K Anpazhakan , Member (Technical)

1

27 Mr. Pallela N.Rao , Member (Technical)

Nil

28 Mr. Rajeev Tondon, Member (Technical)

Nil

29 Ms. R.Bhagya Devi, Member (Technical)

2

30 Mr. Vasa Sheshagiri Rao, Member (Technical)

Nil

31 Mr. A.K. Jyotishi, Member (Technical)

3.5

32 Mr. P.V.Subba Rao, Member (Technical)

Nil

Vaishali
17/10/2014
(Vaishali Kharbanda)
Technical Officer

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2024.**

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	1	0	1	0	5	0	0	0
2007	13	0	0	4	0	0	0	0	2
2008	7	4	0	0	1	0	1	0	1
2009	41	19	44	15	15	9	7	5	11
2010	71	28	9	9	151	23	9	19	6
2011	74	32	63	14	284	59	7	59	16
2012	72	53	52	6	416	75	26	126	187
2013	104	306	52	101	519	191	23	183	227
2014	111	883	201	262	719	333	29	493	310
2015	66	785	211	833	717	459	63	394	233
2016	86	1411	627	990	819	339	59	330	420
2017	138	1608	676	1119	843	372	63	512	507
2018	406	2408	1330	1399	937	618	82	877	472
2019	664	1960	1236	1032	591	670	108	804	309
2020	379	1078	489	543	342	475	355	256	288
2021	540	1873	528	602	688	566	611	376	494
2022	963	2219	679	438	757	767	477	413	485
2023	1253	2509	1023	760	690	595	501	715	417
2024	1584	2360	992	706	691	578	752	545	470
TOTAL	6602	19542	8212	8834	9183	6135	3173	6107	4855